

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8265/2006
(From the judgement and order dated 06/01/2006 in LPA No. 101/2004 of The HIGH COURT OF
JHARKHAND AT RANCHI)

RAM NANDAN SINGH AND ORS.

Petitioner(s)

VERSUS

A.G. OFFICE EMPLOYEES COOP HCS LTD & ORS
(With prayer for interim relief)

Respondent(s)

Date: 20/08/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr.Vijay Kumar, Adv.

Mr.Manoj Shrivastava, Adv.

Mr. Vishwajit Singh,Adv.

For Respondent(s)

Mr. Nagendra Rai,Sr.Adv.

Mr. S. Chandra Shekhar,Adv.

Mr.Rajesh Pathak, Adv.

Mr. B.B. Singh ,Adv

Ms. Nisha Bagchi, Adv.

Mr.Vishal Kumar, Adv.

Mr. Vikas Mehta ,Adv

UPON hearing counsel the Court made the following
ORDER

Two weeks' time is granted for filing counter affidavit. Two weeks' time,
thereafter, is granted for filing rejoinder.

[Meenu Sethi]
Court Master[Pushap Lata Bhardwaj]
Court Master